

OFFICE OF DISTRICT AND SESSIONS JUDGE, FARIDABAD

ORDER:-

Consequent upon the transfer of Sh.Sandeep Chauhan, Chief Judicial Magistrate, Faridabad, the Committee constituted for disposal of unclaimed vehicles lying in Police Stations of District Faridabad, for a period of more than one year as on 01.11.2021, at the first instance, in compliance of directions passed by Hon'ble High Court vide order dated 22.11.2021 passed in CRM-M-46709-2019 (O&M) titled "Sakina Begum Vs. State of Haryana and Ors.", is hereby re-constituted as under:-

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| 1.Chief Judicial Magistrate, Faridabad | Chairman |
| 2.Area Magistrate of concerned Police Station | Member |
| 3.Sh.Atul Khatri, Advocate,
District Bar Association, Faridabad | Member |

Note:-

1. The Committee shall strictly comply with the directions passed Hon'ble High Court in CRM-M-46709-2019 (O&M) titled "Sakina Begum Vs. State of Haryana and Ors.", while disposal of unclaimed vehicles.
2. The Magistrates shall file quarterly report to this office for its onward transmission to Hon'ble High Court. The report shall contain the particulars of the cases, in which the appropriate order has been passed within one month of the application. The report shall also contain the particulars of the application for disposal of the properties filed and the orders passed thereon by the concerned Courts. The report shall also contain the list of cases, in which the applications could not be filed with the prescribed period alongwith the explanation thereof.

All concerned be informed accordingly.



(Yashvir Singh Rathor)
District and Sessions Judge,
Faridabad.

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Endst. No. 12476-12454/C.29/21.4 Dated 13/05/2022 /

Copy forwarded to the following for information and necessary action:-

1. Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh.
2. All the Judicial Officers posted in Faridabad Sessions Division.
3. Commissioner of Police, Faridabad with the request to circulate the same in all Police Stations of District Faridabad for information and necessary action.
4. District Attorney, Faridabad.
5. President, District Bar Association, Faridabad with the request to display the same in the Notice Board of Bar Association.
6. System Officer of this office for uploading the same on the official website of District Court, Faridabad.


(Yashvir Singh Rathor)
District and Sessions Judge,
Faridabad.


11/5/22